

## **WRITTEN ANSWERS TO STARRED QUESTIONS**

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO.\*256**

**TO BE ANSWERED ON THE 22<sup>ND</sup> DECEMBER, 2021/ PAUSHA 1, 1943 (SAKA)**

**NORMALCY IN JAMMU AND KASHMIR**

**256. SHRI VIVEK K. TANKHA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government announced at the time of the enactment of the Jammu and Kashmir Reorganisation Act, 2019 downgrading the erstwhile State into two Union Territories and imposing President's rule that it would facilitate normalcy;**

**(b) how many Kashmiri Pandit families have applied for and settled in the valley after 9<sup>th</sup> August, 2019;**

**(c) the percentage of rise in industry, business, trade and employment index post 9th August, 2019; and**

**(d) the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d): A Statement is laid on the Table of the House.**

POSITION No. 1

**STATEMENT IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO. \*256 FOR ANSWER ON 22<sup>ND</sup> DECEMBER, 2021 RAISED BY SHRI VIVEK K. TANKHA REGARDING NORMALCY IN JAMMU AND KASHMIR**

**(a): The Government has instituted a robust security and intelligence grid along with proactive operations against terrorists. Therefore, the security situation in Jammu and Kashmir has improved significantly since August 2019 and there has been a significant decline in terrorist incidents and infiltration of terrorists from across the border has also come down significantly. The details are as below:**

Description	2018	2019	2020	2021
Number of terrorist incidents	417	255	244	203 (Upto 30 <sup>th</sup> November, 2021)
Estimated net infiltration	143	138	51	28 (Upto 31 <sup>st</sup> October, 2021)

**The elections to the Block development Councils (BDC) and District Development Councils (DDCs) in Kashmir were conducted peacefully and successfully in 2019 and 2020 respectively. There was an enthusiastic participation of the people, with a turnout of 98.29% in BDC elections and 51.42% in DDC elections.**

**(b): There is no requirement for any Kashmiri Pandit to apply anywhere for settling in the valley. However, 1678 Government employees appointed**

**under Prime Minister's Development Package, 2015 have joined their duties in the Kashmir valley.**

**(c) & (d): The growth in industries, business, trade and employment can be measured from State Goods and Services Tax(SGST), Motor Spirit Tax(MST) and Stamp Duty, etc. collections. During the financial year 2020-21, SGST, MST and Stamp Duty collections have witnessed a growth of 14.50%, 64.63% and 104.10% respectively as compared to the last year. Besides, the net increase in Goods and Services Tax(GST) collection has been 25.43% in the current financial year. All these indicate growth in industries, business, trade and employment sectors due to several measures taken by the Government. Some of these measures are: -**

- i) The Government has notified the New Central Sector Scheme for Industrial Development of Union Territory of Jammu & Kashmir, with an outlay of Rs. 28,400 Crore. This is likely to provide employment to over 4.5 lakh people while boosting the industrial development of J&K.**
- ii) The Government has received investment proposals worth approximately Rs. 31,000 Crore.**

- iii) The above scheme has been supplemented by the J&K Industrial Policy and J&K Industrial Land Allotment Policy.**
- iv) The Government has notified the policy framework for Industrial Estate development in private sector which will help in gainful use of industrially viable land, thereby enhancing pace of industrialization.**
- v) The Government of Jammu and Kashmir had approved business revival package of Rs. 1,352.99 Crore on 25<sup>th</sup> September, 2020 to uplift the economy and business sector affected by floods & covid and discount of 50% in fixed charges for water and electricity bills for one year.**
- vi) The scope of High Density Plantation Scheme for Apple has been expanded to include Mango, Litchi, Cherry, Walnut etc. Kashmiri Saffron has been given the Geographical Indication (GI) tag.**

**Besides, several measures have also been taken to boost the infrastructural sector to provide further stimulus to industry, business and trade. Some of these measures are:**

- i) The progress of projects being implemented in the UT of Jammu and Kashmir under the Prime Minister's Development Package-2015 has**

**been accelerated. 53 projects pertaining to 15 Ministries are being implemented at a cost of Rs.58,477 Crore in various sectors such as Roads, Power, Health, Education, Tourism, Agriculture, Skill Development etc., out of which 21 projects have been completed/substantially completed and the remaining 32 projects are at advanced stage of progress.**

- ii) During the year 2020-21, 1289 road construction works were completed at a cost of Rs.1638 Crore. The construction work of 14500 km of road has been completed so far under Pradhan Mantri Gram Sadak Yojna, which has connected about 2000 places.**
- iii) Power projects are being fast tracked and Generation capacity of 2500 MW is to be added by 2025.**
- iv) International flight from Srinagar to Sharjah has been started on 23.10.2021.**

**In addition, night flights from Jammu and Srinagar have also been started.**

- v) Under languishing projects programme, 1192 projects worth Rs.1983.77 Crore were completed, including 5 projects which were incomplete for more than 20 years, 15 projects for more than 15 years and 165 projects for more than 10 years.**